

Regarding Minimum Support Price for farmers

SHRI MANISH TEWARI (ANANDPUR SAHIB): Hon. Chairman, Sir, in April, 2020, Covid 19 pandemic had wreaked havoc in the world. Humanity was scared. In such an atmosphere, the Central Government got passed 4 bills pertaining to the farmers. The farmers of Punjab did not care for their lives. Under their leadership, lakhs of farmers got together and started a protest at various places of Delhi borders. For 1 and 1/2 years, this conflict between farmers and Central Government continued. In this war of attrition, 700 farmers got martyred. The Government had to withdraw these black laws. Certain premises were made by the Government to the farmers. A law would be framed on MSP, it was said.

Today, we are in the year 2024. The tenure of this Government is about to end. But, no law was framed regarding MSP. Nor was Swaminathan Commission Report implemented. The farmers including the martyred farmers have been thoroughly cheated. I condemn this attitude of the Government and urge upon the Government to frame the MSP law in this very session.

Thank you.